

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH (A), KOLKATA

[Before Shri P.M. Jagtap, Vice President & Shri A.T. Varkey, Judicial Member]

I.T.A. No. 1183/Kol/2017
Assessment Year: 2011-12

Jyoti Ranjan Roy.....Appellant
BD - 2, Sector - I,
Salt Lake City,
Kolkata - 700 064.
[PAN: ADLPR 2179 P]

DCIT Circle - 50, Kolkata.....Respondent
Uttrapan Shopping Complex,
2nd Floor, DS-II, 54,
Maniktala Civic Centre, Ultadanga,
Kolkata - 700 054.

Appearances by:

Shri T.K. Chakraborty, Advocate appearing on behalf of the Assessee.
Shri C.J. Singh, Addl. CIT, Sr. DR appearing on behalf of the Revenue.

Date of concluding the hearing : January 09, 2019

Date of pronouncing the order : January 09, 2019

ORDER

Per P.M. Jagtap, Vice President

This appeal filed by the assessee is directed against the order of Ld. CIT(A) - 15, Kolkata dated 15.03.2017.

2. At the time of hearing fixed in this case today, the authorised representative of the assessee has filed a petition seeking permission of the bench to withdraw this appeal filed by the assessee. Since the learned DR has no objection in this regard, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order Pronounced in the Open Court on 9th January, 2019.

Sd/-

(A.T. Varkey)
JUDICIAL MEMBER

Sd/-

(P.M. Jagtap)
Vice President

Dated: 09/01/2019

Biswajit, Sr. PS

Copy of order forwarded to:

1. Jyoti Ranjan Roy, BD-2, Sector-I, Salt Lake City, Kolkata – 700 064.
2. DCIT, Circle 50, Uttrapan Shopping Complex, 2nd Floor, DS-II, 54, Maniktala Civic Centre, Ultadanga, Kolkata – 700 054.
3. The CIT(A)
4. The CIT
5. DR

True Copy,

By order,

Assistant Registrar / H.O.O.
ITAT, Kolkata